

(b) if so, the number of such employees who will be denied bonus?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):** (a) No. The Extra-Departmental employees have been sanctioned ex-gratia payment analogous to the productivity-linked Bonus to regular employees in P & T.

(b) Does not arise.

#### **Intensive Rural Development Programme**

956. **SHRI K. RAMAMURTHY:** Will the Minister of RURAL RECONSTRUCTION be pleased to state.

(a) how many blocks in the country are yet to be covered by Intensive Rural Development Projects and Marginal Farmers Development Programmes; and

(b) whether the provision of potable water in all the villages of the country is delayed on account of non-Coverage of the blocks by intensive rural development programmes?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI BALESHWAR RAM):** (a) The Small Farmers and Marginal farmers Development Programme has been merged with the Integrated Rural Development Programme and all development blocks in the country have been brought under the Integrated Rural Development Programme from 2nd October, 1980.

(b) The provision of potable water is not a part of the Integrated Rural Development programme; it is serviced by other programmes; viz. the minimum needs programmes, accelerated programme of rural water supply etc.

2421 LS—7

#### **Anti-social activity on D.D.A. land**

957. **SHRI K. RAMAMURTHY:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the anti-social elements occupying DDA land in Rajouri Garden behind the DDA (MIG) Flats are becoming a threat to the life of residents of the DDA flats here;

(b) if so, the steps being taken to remove these anti-social elements from the DDA land; and

(c) the names of other areas where DDA land is in the occupation of slum-dwellers?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):** (a) The Delhi Development Authority has reported that some jhuggies have come up behind DDA's MIG flats, Rajouri Garden during the last about 8-9 months. The Commissioner of Police, Delhi has, however, stated that these jhuggi dwellers are not indulging in any criminal, anti-social activities.

(b) Removal action against these jhuggies is under consideration of the Delhi Development Authority.

(c) the names of the areas where slum-dwellers are in occupation of Delhi Development Authority's land are given in the Statement:

#### **Statement**

South District:	Okhla, Gobind Puri, Nehru Place, R.K. Puram, Chankya Puri.
East District:	Jafialad, Jhilmil Tahirpur.
North District:	Ashok Vihar, C.C. Colony, Sawan Park, Azad Pur Industrial Area, Shalimar Bagh, G.T. Karnal Road, Majnu - ka - Tilla, Khyber Pass.